

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
07-05-2024 AT 10:30 AM**

**CP(IB) No. 389/9/HDB/2020
AND
IA(IBC) 1217/2023 & IA(IBC) 967/2024 in CP(IB) No. 389/9/HDB/2020
u/s. 9 of IBC, 2016**

IN THE MATTER OF:

Hemanalini Traders

...Operational Creditor

AND

Nexus Feeds Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 1217/2023

Matter re-posted to 09.05.2024.

IA(IBC) 967/2024

Matter re-posted to 09.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)